

Email**Mr Kaushal Kishore**

Consultation Paper on Validity period of Tariff Offers

From : nchsebpl@gmail.com

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Subject : Consultation Paper on Validity period of Tariff Offers**To :** Mr Kaushal Kishore <advfea1@traf.gov.in>

Resp. Sir,

The National Centre for Human Settlements and Environment, Bhopal as a CAG offers the following comments on the subject cited above:

QUE. 1 Whether TRAI should intervene in the issue of validity period or allow the same to be under forbearance?

ANS. TRAI must intervene in the issue of validity period. Normally the one month period refers to 28days. TSPs generally take 4 weeks as a one month period, instead of 30/31 days, which should be reviewed.

QUE. 2 If the answer to the question is yes, then whether the TSPs be mandated or merely advice to offer (for PV ,STV, and CVs) for a specified duration?

ANS. TSPs should be mandated to offer PV, STV, and CVs for a specified duration like 30, 120, 240 days instead of week or month.

QUE.3 Whether the period to be specified should be considered as 30 days or a month with requirement of tariff to be reviewed only on the same date of each month or separate tariff offer to be mandated 29/30/31 days in addition to the present practice of offering tariff for 28 days?

ANS. The period specified to be considered as 30 days instead of 28 days with requirement of tariff to be renewed only on the same date of each month. It will be easy for prepaid consumers to remember the date of the next renewal.

QUE. 4 Whether on the lines of a monthly offering , the other periods viz., quarterly, half yearly and yearly prepaid tariff offerings be mandated or just the monthly offerings be required?

ANS. With the requirement of tele consumers the quarterly, half yearly and yearly prepaid tariff offerings should be mandated. The system will have similarity.

QUE. 5 If there are any issues/suggestions relevant to the subject, stakeholders are invited to submit the same with proper explanation and justification?

ANS. The issue arises mainly because a month means in terms of TSPs 28 days. There was other argument that if it is of 30 days than recharge will have to be done 13 times in a year because some months have 31 days To overcome this problem the system of VERZON of USA should be adopted in India which says "Monthly prepaid plans renew on the same date every month regardless of how many days there are in the month "

If this system is adopted in India then the recharge will take place 12 times in a year and all problems related to date/ month etc., will automatically go away.

With regards,

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